

1	2	3	4	5	6
32.	Uttar Pradesh	19171.59	11675.2	3236	25888
33.	Uttarakhand	2975.4	2196.67	1155	9240
34.	West Bengal	6423.74	3866.92	1316	10528
	TOTAL	166064	100129.8	35607	284856

including un-utilized balance funds of previous year.

* including Daman and Diu.

** including Dadra and Nagar Haveli.

Establishment of small industries to promote khadi and village industries

†1197. SHRI RAM NATH THAKUR: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether it is a fact that Government is considering establishing small industries to promote khadi and village industries in order to realise Mahatma Gandhi's dream;
- (b) if so, the details thereof; and
- (c) the details of number of small industries established to manufacture khadi clothes during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) Yes, Sir.

(b) Government in the Ministry of MSME through Khadi and Village Industries Commission (KVIC) is engaged in promotion of Khadi and Village Industries (KVI) by establishing micro/small units through implementation of the following schemes in the KVI Sector:—

- (1) **Prime Minister's Employment Generation Programme (PMEGP)** is a credit linked subsidy scheme, for setting up of new micro-enterprises and to generate employment opportunities in rural as well as urban areas of the country through KVIC, State Khadi and Village Industries Board (KVIB) and District Industries Centre (DIC). General category beneficiaries can avail of margin money subsidy of 25% of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to special categories such as SC/ST/Women/PH/Minorities/Ex-Servicemen/NER, the margin money subsidy is 35% in rural areas and 25% in urban areas. The maximum cost of projects is ₹25 lakh in the manufacturing sector and ₹10 lakh in the service sector.

†Original notice of the question was received in Hindi.

State/UT-wise number of micro units/enterprises set up under PMEGP during the last three years and current year (2015-16 to 2018-19) are given in Statement (See below).

- (2) **Khadi Programme:** For the development and promotion of Khadi Programme, KVIC implements following Schemes with the support of 34 State/UT Khadi and Village Industries Boards (KVIBs), and 2518 Khadi Institutions:—
 - (i) Market Promotion and Development Assistance (MPDA)
 - (ii) Interest Subsidy Eligibility Certificate (ISEC)
 - (iii) Aam Admi Bima Yojana (erstwhile Jana Shree Bima Yojana)
 - (iv) Artisans Welfare Fund Trust (AWFT)
 - (v) Workshed Scheme for Khadi Artisans
 - (vi) Strengthening of Infrastructure of Existing Weak Khadi Institutions and Assistance for Marketing Infrastructure
- (3) **Village Industries Programme** is broadly classified under seven groups for the purpose of implementation of its programmes, which are as under:—
 - (i) Agro Based and Food Processing Industry (ABFPI)
 - (ii) Forest Based Industry (FBI)
 - (iii) Hand Made Paper and Fibre Industry (HMPFI)
 - (iv) Mineral Based Industry (MBI)
 - (v) Polymer and Chemical Based Industry (PCBI)
 - (vi) Rural Engineering and Bio-Technology Industry (REBT)
 - (vii) Service and Textile Industry
- (4) **Mission Solar Charkha** has been launched by the Ministry to provide employment opportunities to women in rural India. The scheme provides setting up 'Solar Charkha Clusters', in a focal village, whereby artisans from surrounding villages in a radius of 8 to 10 kilometres can be benefitted through training and production of fabric out of solar charkhas.

- (5) Khadi Reform and Development Programme (KRDP) aims to revitalize the khadi sector with enhanced sustainability of khadi, increased incomes and employment for spinners and weavers, increased artisans' welfare and to achieve synergy with village industries. 'Khadi Reform Package' envisages reform support in the following areas: (i) Artisan Earnings and Empowerment, (ii) Direct Reform Assistance to 400 Khadi Institutions and (iii) Implementation of a well-knit Management Information System (MIS).
- (6) Scheme of Fund for Regeneration of Traditional Industries (SFURTI) has been under implementation since 2005-06 for making Traditional Industries more productive and competitive by organizing the Traditional Industries and artisans into clusters. The Scheme envisages providing need-based assistance for replacement of production equipment, setting up of Common Facility centres (CFC), product development, quality improvement, improved marketing, training and capacity building etc. The scheme was modified as revamped SFURTI scheme during 2016-17.

(c) The details of Khadi Institutions (KIs) registered with KVIC and State Khadi and Village Industries Boards (KVIBs) to manufacture Khadi clothes during the last three years is as follows:—

Year	Cumulative number of KIs registered with KVIC and KVIBs		
	KVIC	KVIB	Total KIs
2015-16	1570	743	2313
2016-17	1632	743	2375
2017-18	1685	833	2518

Statement

State/UT-wise number of micro units/enterprises set up under PMEGP during 2015-16 to 2018-19

Sl. No.	State/UT	2015-16	2016-17	2017-18	2018-19 (upto 23.01.2019)
1	2	3	4	5	6
1.	Jammu and Kashmir	2207	1492	3753	4250
2.	Himachal Pradesh	1077	941	886	850

1	2	3	4	5	6
3.	Punjab	966	1266	1520	1077
4.	Chandigarh (UT)	43	47	45	17
5.	Haryana	1248	1377	1718	1266
6.	Delhi	256	119	115	55
7.	Rajasthan	1988	1749	1577	1400
8.	Uttarakhand	1136	1345	1613	1342
9.	Uttar Pradesh	4365	4074	5432	3629
10.	Chhattisgarh	1277	1598	1463	1762
11.	Madhya Pradesh	1979	1940	1804	1243
12.	Sikkim	110	27	37	31
13.	Arunachal Pradesh	35	301	209	195
14.	Nagaland	623	1018	930	471
15.	Manipur	685	1265	600	629
16.	Mizoram	1134	425	249	459
17.	Tripura	642	2297	1116	415
18.	Meghalaya	603	329	75	192
19.	Assam	3483	6028	2282	2135
20.	Bihar	2430	3234	2307	1577
21.	West Bengal	1873	3528	1366	1514
22.	Jharkhand	1839	1300	1111	713
23.	Odisha	2876	3029	2399	1738
24.	Andaman and Nicobar Islands	119	195	218	141
25.	Gujarat*	1419	1386	1876	2128
26.	Maharashtra**	2497	2325	3329	3302
27.	Goa	91	90	50	43
28.	Andhra Pradesh	642	1357	1527	1336

1	2	3	4	5	6
29.	Telangana	660	664	1190	1130
30.	Karnataka	2140	3575	2115	2198
31.	Lakshadweep	0	0	0	0
32.	Kerala	1369	1584	1347	1447
33.	Tamil Nadu	2463	2941	4095	3135
34.	Puducherry	65	66	44	51
TOTAL		44340	52912	48398	41871

* including Daman and Diu.

** including Dadra and Nagar Haveli.

Micro enterprises financed under PMEGP

1198. SHRI HUSAIN DALWAI: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the number of micro enterprises financed under Pradhan Mantri Employment Generation Programme (PMEGP) and Centre's expenditure in giving the subsidy for the same, State-wise and year-wise during last three years;

(b) what percentage of these projects are by women entrepreneurs, SCs/STs, minorities and physically handicapped, State-wise and year-wise during the period;

(c) the sector-wise break-up of the number of projects financed under the scheme;

(d) why there is a delay in sanctioning of loans under the scheme; and

(e) what steps have been taken to address the delays?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) State wise number of projects/entrepreneurs set up under Prime Minister's Employment Generation Programme (PMEGP) and Margin Money disbursed from the year 2015-16 to 2017-18 are given in Statement-I (*See below*).

(b) State-wise percentage of projects by women entrepreneurs, SC/ST, minorities and physically handicapped under Prime Minister's Employment Generation Programme (PMEGP) from the year 2015-16 to 2017-18 are given in Statement-II (*See below*).